

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

**R.P. No. 12 of 2012 &
I.A. No. 383 of 2012 in
Appeal No. 17 of 2012**

Dated : 22nd February, 2013

**Present : Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member**

Ajmer Vidyut Vitran Nigam Ltd.

**...Review Petitioner/
Appellant (s)**

Versus

**Rajasthan Electricity Regulatory
Commission & Ors.**

...Respondent(s)

Counsel for the Appellant/(s) : -
Review Petitioner

Counsel for the Respondents : Mr. C.K. Rai
Mr. Ravin Dubey for R.1
Mr. P.N. Bhandari for R.2

ORDER

The learned counsel for the Commission is filing the Written Submissions today after serving copy on the other side.

Post the matter on **04.03.2013.**

**(Rakesh Nath)
Technical Member**

**(Justice M. Karpaga Vinayagam)
Chairperson**

ts/ak